

28

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/CAA/83 & 84/2017
NAME OF THE TRANSFEROR : RASS MANUFACTURING INDIA PVT LTD
NAME OF THE TRANSFERRE : TEXELQ ENGINEERING INDIA PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY

G. V. MOHAN KUMAR

Counsel for Petitioner

G. V. Mohan Kumar

ORDER

Counsel for petitioner present and stated that the report of RD is awaited. Time extended at his request. Put up on 11.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)